

16. Indian Railway Construction Company Ltd.
17. Advanced Radio Master Ltd.
18. Alcatel South Asia Pacific Ltd.
19. Eldyne Electro Systems Pvt. Ltd.
20. Sanghi Filaments (Pvt.) Ltd.

CGHS Beneficiaries

2669. SHRI ANADI CHARAN DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to set up an exclusive hospital in Delhi for the CGHS beneficiaries;

(b) if not, the steps taken to see that the C.G.H.S. beneficiaries who contribute for their treatment are not treated alongwith general public and that they are given special treatment/separate treatment;

(c) the reasons for not providing exclusive hospital to the CGHS beneficiaries; and

(d) the total number of retired and serving CGHS beneficiaries in Delhi and total amount collected from them per month ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) No, sir.

(b) Separate treatment is provided to the CGHS beneficiaries in :

- (i) CGHS Wing, Safdarjang Hospital.
- (ii) CGHS Wing, Dr.R.M.L. Hospital.
- (iii) Maternity and Gyane Hospital, R.K.Puram for Maternity and Gyane purposes (30 beds).
- (iv) Hospital at Rajpur Road (25 beds) for all purposes.
- (v) Hospital at Kingsway Camp for all purposes (12 beds).
- (vi) Ayurveda Hospital, Aliganj for Ayurvedic Treatment (25 beds).

(c) Due to financial constraints, it is not possible to set up Hospital exclusively for CGHS beneficiaries.

(d) The total number of CGHS beneficiaries which includes serving, retired, freedom fighters, etc. etc. is 14,06,662. The details of contributions collected is indicated below:-

- | | |
|---|---------------------------|
| (i) Contributions collected from Central Government Pensioners, ex-Members of Parliament, etc. etc. | Rs.9,53,699/- per month. |
| (ii) Contributions collected from paying Departments & Autonomous Organisations | Rs.81,16,703/- per month. |

- (iii) The contribution deducted from the serving Central Government Employees by concerned offices/Departments is debited to the concerned CGHS Head directly by them.

Comet

2670. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the astronomers are now training their telescopes on another celestial event - the Hale Bopp Comet - which will be clearly visible in the inner solar system in Delhi and other parts of northern India for the first time in March next year; and

(b) if so, the preliminary studies being conducted by the Department of Science and Technology in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). Yes, Sir. The astronomers at the Indian Institute of Astrophysics have obtained images of the comet Hale-Bopp using the 2.34m telescope at the Vainu Bappu Observatory at Kavalur. The images have already been processed and measurements of the position of the comet relative to the stars are being carried out. These positions will also be used by the computers around the world to accurately determine the motion of the comet. Preparations to analyse the images of the comet to investigate the comet around the cometary nucleus are also on.

Small and Cottage Industry

2671. SHRI SYED SHAHABUDDIN : Will the Minister of INDUSTRY be pleased to state :

(a) the number of small and cottage industry units as on 1st April, 1995 with break-up, State-wise;

(b) the value of production at current prices, number of persons employed and the estimated investment with break-up, State-wise; and

(c) the inter-annual rate of growth in value of production since 1991-92 in terms of investment, employment and value of production and the target for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M.ARUNACHALAM) : (a) State-wise information in respect of number of Small Scale Industries registered with State/UT Directorate of Industries upto the period 31.12.1994 is given in the Statement-I enclosed to this reply.

Similar break-up with regard to the number of cottage industry units, state-wise is not being maintained.

(b) The estimated value of production at current prices and estimated number of persons employed in respect of small scale industries for the year 1994-95 is given in the statement-II enclosed. The information on estimated investment with state-wise break-up is not maintained. The Government of India had conducted a Census of registered small scale units for the year 1987-88 which gives information on investment. The state-wise break-up is given at statement-III enclosed.

The State-wise information for cottage industries for the year 1993-94 as per the report of the KVIC (latest available) is given in statement-IV enclosed. The information on investment in cottage industries is not maintained. It may be mentioned that small scale and cottage industries are set-up by the private entrepreneurs themselves.

(c) Inter-annual estimated rate of growth in value of production and employment since 1991-92 in respect of small scale industries is given below:-

(In percent)		
Year	Employment	Production
1991-92	3.6	3.1
1992-93	3.3	5.6
1993-94	4.0	7.1
1994-95	5.2	10.1

The targets of growth rate for the current year (1995-96) of employment and value of production are 4.2% and 9.1% respectively.

Similar inter-annual growth rate in cottage industries (KVI) since 1991-92 is given below:-

(In percent)		
Year	Employment	Production
1991-92	3.3	13.7
1992-93	4.6	11.0
1993-94	1.6	12.4
1994-95 (Prov.)	3.4	13.3
1995-96 (Target)	6.4	21.0

STATEMENT-I

Statewise Number of Small Scale Units upto 31st December, 1994

S.No.	State/UT	No. of registered small scale units
1	2	3
1.	Andhra Pradesh	138477
2.	Arunachal Pradesh	1121

1	2	3
3.	Assam	17103
4.	Bihar	92695
5.	Goa	5770
6.	Gujarat	113593
7.	Haryana	91796
8.	Himachal Pradesh	13255
9.	Jammu & Kashmir	24928
10.	Karnataka	105674
11.	Kerala	116890
12.	Madhya Pradesh	240556
13.	Maharashtra	75580
14.	Manipur	4797
15.	Meghalaya	1765
16.	Mizoram	2693
17.	Nagaland	704
18.	Orissa	17774
19.	Punjab	134956
20.	Rajasthan	68872
21.	Sikkim	261
22.	Tamilnadu	183838
23.	Tripura	7224
24.	Uttar Pradesh	300345
25.	West Bengal	144943
26.	Andaman & Nicobar	961
27.	Chandigarh	3357
28.	Dadra & Nagar Haveli	389
29.	Daman & Diu	562
30.	Delhi	28353
31.	Lakshadweep	264
32.	Pondicherry	4023
Total		1943519

STATEMENT-II

Statewise Estimated Production and Employment in the Registered Small Scale Units for the year 1994-95

Sl.No.	State/UT	Production (Rs. Crores)	Employment (000 No.)
1.	Andhra Pradesh	25283	1104
2.	Arunachal Pradesh	176	12
3.	Assam	2058	138
4.	Bihar	5997	727
5.	Goa	1352	79
6.	Gujarat	24548	1108
7.	Haryana	12054	422
8.	Himachal Pradesh	1676	103
9.	Jammu & Kashmir	2087	163
10.	Karnataka	17287	976
11.	Kerala	7791	677
12.	Madhya Pradesh	13465	635
13.	Maharashtra	51389	1423
14.	Manipur	206	41
15.	Meghalaya	176	15
16.	Mizoram	88	18
17.	Nagaland	764	12
18.	Orissa	4498	277
19.	Punjab	18992	825
20.	Rajasthan	9996	490
21.	Sikkim	88	4
22.	Tamilnadu	30869	2144
23.	Tripura	206	40
24.	Uttar Pradesh	25489	1395
25.	West Bengal	17316	1247
26.	Andaman & Nicobar	59	7
27.	Chandigarh	911	43
28.	Dadra & Nagar Haveli	412	9
29.	Daman & Diu	206	4
30.	Delhi	17316	488
31.	Lakshadweep	—	—
32.	Pondicherry	1235	35
Total		293990	14656

*: Inter-State/UT ratio worked out on the basis of 2nd All India Census of Registered SSI units for the base year 1987-88.

STATEMENT-III

Statewise Investment in Fixed Assets in the Registered Small Scale Units for the year 1987-88 as per the second census of Small Scale Industries

S.No.	State/UT	Investment in fixed assets (Rs. Lakhs)
1.	Andhra Pradesh	62580
2.	Arunachal Pradesh	703
3.	Assam	9369
4.	Bihar	33334
5.	Goa	7417
6.	Gujarat	88740
7.	Haryana	35590
8.	Himachal Pradesh	8067
9.	Jammu & Kashmir	11331
10.	Karnataka	66085
11.	Kerala	38751
12.	Madhya Pradesh	26015
13.	Maharashtra	126025
14.	Manipur	2078
15.	Meghalaya	888
16.	Mizoram	1388
17.	Nagaland	729
18.	Orissa	15646
19.	Punjab	56734
20.	Rajasthan	36438
21.	Sikkim	784
22.	Tamilnadu	108584
23.	Tripura	1473
24.	Uttar Pradesh	98096
25.	West Bengal	42925
26.	Andaman & Nicobar	421
27.	Chandigarh	3650
28.	Dadra & Nagar Haveli	1226
29.	Daman & Diu	794
30.	Delhi	40122
31.	Lakshadweep	—
32.	Pondicherry	3620
Total		929603

STATEMENT-IV

Statewise Estimated Production and Employment in the Cottage Industrial Units (KVI) for the year 1993-94

S.No.	State/UT	Production (Rs. Lakhs)	Employment (Lakh No.)
1.	Andhra Pradesh	16048.58	3.37
2.	Arunachal Pradesh	6.29	*
3.	Assam	2424.85	1.02
4.	Bihar	13850.23	3.45
5.	Goa	502.48	0.06
6.	Gujarat	12157.36	1.01
7.	Haryana	7394.27	0.83
8.	Himachal Pradesh	5037.32	0.61
9.	Jammu & Kashmir	6284.43	0.92
10.	Karnataka	16060.19	1.72
11.	Kerala	11065.68	1.88
12.	Madhya Pradesh	8755.32	0.92
13.	Maharashtra	53726.81	4.81
14.	Manipur	2216.53	0.39
15.	Meghalaya	876.56	0.12
16.	Mizoram	754.59	0.05
17.	Nagaland	382.64	0.05
18.	Orissa	4227.17	1.31
19.	Punjab	12405.71	1.49
20.	Rajasthan	29724.98	4.83
21.	Sikkim	263.39	0.06
22.	Tamilnadu	45467.13	10.34
23.	Tripura	2070.17	0.44
24.	Uttar Pradesh	55579.25	10.28
25.	West Bengal	13148.01	3.02
26.	Andaman & Nicobar	91.46	*
27.	Chandigarh	467.89	0.01
28.	Dadra & Nagar Haveli	1.17	—
29.	Daman & Diu	—	—
30.	Delhi	1931.38	0.2
31.	Lakshadweep	42.5	*
32.	Pondicherry	421.19	0.04
Total		323385.53	53.28

Note: * indicates less than 500 employment.

[Translation]

C.G.H.S. Dispensaries

2672. SHRI LALIT ORAON : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received several complaints from Members of Parliament and Labour Organisations regarding the irregularities in C.G.H.S. dispensaries in Patna; and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). No complaint regarding the irregularities in CGHS dispensaries in Patna has been received from the Member of Parliament and Labour Organisations. However, a resolution of the Confederation of Central Government Employees and Workers, Patna forwarded by an M.P. has been received in which concern has been expressed regarding the deficiencies of CGHS Patna and remedial measures have been suggested. Necessary steps are being taken to improve the facilities.

[English]

Accident Near Secunderabad

2673. SHRI S.M.LALJAN BASHA :

SHRI J.CHOKKA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether any enquiry has been conducted into the train accident occurred at Ghatkesar near Secunderabad, South Central Railway on November 18, 1995;

(b) the causes of the accident;

(c) the number of persons killed and injured therein; and

(d) the details of ex-gratia compensation paid to each victim?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir. The Commissioner of Railway Safety, South Central Circle has held enquiry into the accident involving 7048 Dn. Gautami Express between Charlapalli and Ghatkesar stations on Secunderabad Division of South Central Railway on 18.11.95.

(b) The Commissioner of Railway Safety, in his preliminary report, has provisionally concluded that the accident occurred due to unauthorised interference with the track by persons unknown.

(c) In this accident, one person lost his life and 19 persons suffered grievous injuries and 49 persons suffered simple injuries.